NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH NEW DELHI

C.P NO. 74(ND)/2016 CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR Hon'ble President

> SH. S. K. MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 1.09.2016

NAME OF THE COMPANY:

Shiv Sevak Singh

Vs

M/s. VIL Ltd.& Ors.

SECTION OF THE COMPANIES ACT: 235 & 237

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

1. Mr. Nilmin Marrie J. ADV. PETITIONER

1. Mu. Saurabh Kalia J. Adv. Respondents Jamendly

2. Ms. Sauraidhi Gogia J. Adv. Respondents Jamendly

Order

Ld. Counsel for respondents undertakes to file reply within two weeks with a copy in advance to the Ld. Counsel for the petitioner. Rejoinder, if any, be filed within two weeks thereafter.

List for arguments on 04.10.2016.

(CHIEF JUSTICE M.M. KUMAR)

(S.K. MOHAPATRA) MEMBER (T)

PRESIDENT

01st September, 2016 (P.K. SUD)